

(b) if so, the details of achievements made in Orissa under the Scheme?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) No, Sir.

(b) Does not arise.

### **T.B. Project**

1137. SHRIMATI CHANDRA PRABHA URS: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a World Bank aided T.B. Project has been launched in Bangalore city;

(b) if so, the number of patients identified;

(c) the amount proposed to be spent on the above project;

(d) whether rehabilitation of completely cured T.B. patients has also been taken up under the above project; and

(e) whether there is any proposal to introduce such a project in Mysore City also?

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI B. SHANKARANAND): (a) to (d). No Sir. A proposal for strengthening National T.B. Control Programme in 5 states and 10 Metropolitan Cities including Bangalore is under consideration for World Bank Assistance.

(e) No, Sir.

### **National Institute for Handicapped**

1138. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of WELFARE be pleased to state:

(a) whether the Government propose to open more national institutes for handicapped;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the steps taken to ensure the early and better treatment for handicapped persons?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) No, Sir.

(b) Does not arise.

(c) At present, there are four National Institutes in the country, viz., National Institute for the Visually Handicapped, Dehradun, National Institute for the Orthopaedically Handicapped, Calcutta, National Instt. for the Mentally Handicapped, Secundrabad and the Ali Yavar Jung National Institute for the Hearing Handicapped, Bombay. Besides, there are National Institute for Rehabilitation, Training and Research, Cuttack, Institute for the Physically Handicapped, New Delhi and Artificial Limbs Manufacturing Corpn. of India at Kanpur. It would thus appear that there are six apex level institutions and one artificial limbs manufacturing unit. Therefore, there is no need to have more national institutes.

(d) Treatment of the handicapped persons is the responsibility of Ministry of

Health and Family Welfare. Ministry of Welfare is concerned with providing rehabilitation services to persons with disability through a number of programmes/schemes. Besides, there are six apex level institutions and one artificial limbs manufacturing unit as stated above. Ministry of Welfare financially assists N.G.Os which provide rehabilitation services to the handicapped persons upto 90% of the expenditure. Ministry of Welfare also provides artificial limbs and appliances free of cost to handicapped persons having monthly income upto Rs. 1200 per month and at 50% of the cost to the handicapped persons having monthly income from Rs. 1201 to Rs. 2500 per month.

Ministry of Welfare has also launched in the year 1988 a Science and Technology Project in Mission Mode to coordinate and direct application of technology in developing and utilisation of suitable and cost effective aids and appliances. Besides, Government has made 3% reservation - 1% each for blind, deaf and orthopaedically handicapped in Class C and Class D services.

[*Translation*]

#### **Anti-Tuberculosis Medicines**

1139. SHRIMATI SUMITRA MAHAJAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the annual demand of anti-tuberculosis medicines in Madhya Pradesh;

(b) whether such medicines are not available in Madhya Pradesh at present; and

(c) if so, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) Patients undertake treatment for TB both from private practitioners as well as Government, non-Government and voluntary organisations. Rs. 61.5 lakhs worth of drugs during this year with the objective of meeting 50% of the requirements on the basis of cases detected, have been supplied by the Central Government.

(b) Anti T.B. drugs are available in Madhya Pradesh.

(c) Does not arise.

#### **Fake Priority Vouchers and Transfer Vouchers**

1140. SHRI GOVIND CHANDRA MUNDA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the total number of cases of fake priority vouchers and bogus transfer vouchers pertaining to Marketing Division of Indian Oil Corporation Limited, New Delhi came into light during the last three years;

(b) the action taken thereon; and

(c) the steps being taken by the Government to check such incidents in future?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) and (b). The information is being collected and will be laid on the Table of the House.